

NATIONAL COMPANY LAW TRIBUNAL **HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.10.2017 AT 10.30 \mathbf{AM}

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.92/14/HDB//2017
NAME OF THE COMPANY	Sree Rama Chandra Paper Boards Limited
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	14

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Nan	ne of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Enclosed Order Sheet

None appears for the Petitioner.

Post the case on 20.10.2017.

Member (T)

Member (J)

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